Written Answers

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जमंत हेमोक्नेटिफ रिपबिलफ.— जमंत हेमोक्नेटिक शिविलक के तिव्वविद्यातयों के लिये हिन्दों त दा रहिरों तथा एक श्राच्यापक का चुनाव भारत अरुहार के १९६९-६२ में पूरा .कर शिया था । जमित में दा रहिरों. बंगला ते एक रोडर कीर इन विषयीं में ने प्रायेक के निये एक एक प्राव्यापक का चुनाव बंगले ते कि एक एक प्राव्यापक का चुनाव बंगले तक परा नहीं हुआ है; क्योंकि प्रमों तक पर्वाप्त संख्या में अनुकृत खावेदक-ति प्राप्त नहीं हुये हैं । इस संबंध में १९६९-६३ तक चुनाव को यल्तिम कप दिने जाने का पाला है ।

ttTHE MINISTER OF EDUCATION (DR. K. L. SHHIMAU): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

(a) and (b) The position of selection of teachers is as follows: —

- , Uganda.—Applications of suitable candidates received through the State Governments/Public Schools for three Matriculatetrained teacher_s and one Arts Graduate teacher were sent to the Parents Association, Mbarara (Uganda) for selection. The selection was finalised by the school authorities in February, 1961.
- Sudan.—Request by Khartoum University for Professors/ Lecturers in various subjects was received by the Government of India in November, 1961. Applications obtained through the Universities/State Governments in India were sent to the Khartoum Uni-
- tf 1 English translation.

A] to Questions 354 versity for selection. The University hag recently fina-, lised selection.

- British Guiana.—Applications of "suitable candidates for five graduate teachers for Queen's College and six Mistresses for Bishops' High School were sent to the British Guiana Government in February, 1961. The selection was to be finalised by that Government, but has not yet been finalised. No information is available on when that Government will finalise the selection.
- Iraq.—Selection of teachers in English and for technical schools was completed by the Ministry of Education in 1959-60—28 teachers in English and 15 for technical schools.
- Democratic Republic of Germany,-Selection of two-Readers and one Lecturer in Hindi for Universities in the German Republic Democratic was completed by the Government of India in 1961-62. Selection of two Readers in Tamil, one Reader in Bengali, and one Lecturer in each of these subjects is riot yet complete, as sufficient suitable applications have not so far been received. Selection is expected to be completed in this regard in 1962-83.

माडल लाइब्रेरी एक्ट

*१३९. छी लक्सीनारायणवास : क्या विक्सा मंत्री यह बताने को कृपा करेंगे कि ड्राफ्ट माडल ताइबेरी एक्ट को तैयार करने के जिये पश्चिमी बंगाल सरकार के शिक्षा सचिव डा० डी० एम० सेन की अध्यक्षता में जो समिति नियुक्त की गई थी. उस के डारा प्रस्तुत किये गये प्रतिवेदन भर क्या सरकार ने विचार कर लिया है ; यटि कर तिया है, तो संख्द में इस संबंध में विधेयक कब तक प्रस्तुत किया जायेगा ?

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	f [Model Library Act	141

◆139. SHRI L. N. DAS: Will the Minister of EDUCATION be pleased! to state whether Government have qon-sidered the report submitted by the Committee appointed.under the Chairmanship Of Dr. D'. M. Sen. Education Secretary to the Government of West Bengal, for preparing a Draft Model Library Act; if sog by when a Bill . will be brought before the Parliament in this regard?]

f=rfsr mjm !**•** trxp# k%t f^fts \$

THE MINISTER OF EDUCATION' (DR. K. L.'SHRIMALI): The Report is under examination in consultation with the Ministry of Law and suitable action will be taken thereafter

IRREGULARITIES IN THE COLLECTORATE OF DELHI

*140. SHRI LOKANATH MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it i_s a fact that spme cases of missing records from the Office of the Collector, Delhi and of numerous illegal and wrongful deten tions of individuals under the Land Revenue Act between 1951 and 1959 by the Collector, Delhi were brought to the notice of the Chief Commis sioner, Delhi on the 20th February, 1959; and

(b) whether it is a fact that the detenues were not given medical treatment and proper food?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : (a) No such case is in the,knowledge of the Delhi Administration.

(b) Does not arise.

tf] English translation.

141. [Transferred to the 13th August, 1962.]

LLC LOANS TO MUNICIPAL CORPORATIONS FOR CONSTRUCTION OF MARKETS

*142. DR. M. M. S. SIDDHU: 'Will the Minister of FINANCE be pleased to state:

(a) the policy of the Life Insurance Corporation regarding grant of loan to municipal corporations for construction of markets;

(b) what are the terms and conditions of such loans; and

(c) whether any loan has so far beengranted to municipal corporations for construction of markets; if so, how much and to whom?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) The Life Insurance Corporation of India has not formulated any scheme for grant of loans to municipal corporations for construction of markets.

(b) 'Does not arise.

(*)• No, Sir.

RESEARCH ON EFFLUENTS AND THEIR EFFECT ON POLLUTION OF RLVER GOMTI

*143. DR. M. M. S. SIDDHU: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) the findings and conclusions of the research project financed by the Council of Scientific and Industrial Research on effluents and their effect on pollution of River Gomti;

(b) whether any other study	has
been undertaken to investigate	the
extent of pollution of rivers of	the
country; and	

(c) if so what are the findings?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (Shri Humayun Kabir): (a)